

SHRI UMANATH:
SHRI P. GOPALAN:
SHRI SATYA NARAIN
SINGH:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 379 on the 1st March, 1968 and state:

(a) whether Government have examined the C.B.I. report in respect of the use of foreign money both during the last General Elections and for other purposes; and

(b) if so, the decision taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN):

(a) The report of the Intelligence Bureau is still under examination.

(b) Does not arise.

Car-Lifters in Delhi

*935. **SHRI S. S. KOTHARI:**
SHRI RAM AVTAR
SHARMA:
SHRI HARDAYAL DEVGUN:
SHRI D. N. PATODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that car-lifters have been active in Delhi and that in a recent case, murder was also committed;

(b) if so, the steps taken by Government to curb the activities of such lawless elements; and

(c) whether Government contemplate deterrent punishment to car-lifters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
 (a) There has been some increase in the reported cases of car thefts in Delhi. 139 cases of car thefts were reported in 1967 as against 112 cases in 1966.

On 3rd March, 1968, a car owner was allegedly killed in Roop Nagar, Delhi by some persons while he was attempting to protect his car from being stolen.

(b) Special drivers are launched periodically against auto thieves and traps are laid. Patrolling is intensified in affected areas to maintain a watch with a view to preventing such offences. History sheets of known car lifters and burglars are maintained and their activities are kept under watch.

(c) Action is taken against car lifters under the various provisions of law.

इंजीनियरी कालेजों में दाखिला

*936. श्री रघुवीर सिंह शास्त्री :
 क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में इंजीनियरी महा-विद्यालयों में प्रवेश पर प्रतिबन्ध लगाने का सरकार का विचार है ;

(ख) क्या सरकार का विचार कुछ इंजीनियरी संस्थानों को बन्द करने का भी है ;
 और

(ग) इसके परिणामस्वरूप बेरोजगार होने वाले व्यक्तियों को अन्य रोजगार के लिये क्या कार्यवाही का जा रहा है ?

शिक्षा मंत्री (डा० त्रिगुण सेन) : (क)
 जी हाँ ।

(ख) और (ग). राज्य सरकारों और अन्य शैक्षिक प्राधिकारियों के परामर्श से एक विस्तृत योजना बनाई जा रही है, किन्तु इस बात का हर प्रकार से ध्यान रखा जायेगा कि किसी अध्यापक की छंटनी न हो ।